## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 23(ND)2009 **CA. NO**.

## PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY: Sh. Mali Ram Bilwal & Ors. M/s. HSB Agro Industries Limited.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	NAME	DESIG	SNATION	REPRESENTATION	SIGNATURE
-	YASH ST	INGHAL	Aelu.	Respondent (HSB Apro).	Higher
2.	YASH A	NAND	Adv.	Respondue	Juch
2				(HUSB Agro)	<b>V</b> <sup>1</sup>

## ORDER

Though the settlement had been arrived at between the parties in 2009, the same has not been implemented in its entirety.

2. None is present on behalf of the petitioner. Since the Company Law Board has now been reconstituted as NCLT, it would be expedient and in the interest of justice to issue court notice to the petitioner through counsel Dasti returnable on 04.10.2016.

> (Ina Malhotra) Member Judicial

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